

1	2	3
10.	Madhya Pradesh	62223
11.	Maharashtra(Including Goa)	388276
12.	North East(Including Arunachal Pradesh, Manipur, Meghalaya, Mozoram, Nagaland and Tripura)	14920
13.	Orissa	23057
14.	Punjab(Including Chandigarh U.T.)	228129
15.	Rajasthan	188753
16.	Tamil Nadu(Including Pondicherry U.T.)	442902
17.	Uttar Pradesh	178104
18.	West Bengal(Including Sikkim and Andaman & Nicobar Islands)	156759
19.	Delhi	73861

[English]

#### Telecom Equipments

2090. SHRI G.A. CHARAN REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that certain/telecom equipments, namely 8 Mb/s. (OLTE MUX DDF) meant for 11 States including Andhra Pradesh have been diverted to U.P., depriving the consignees to other State;

(b) if so, the details thereof and the reasons therefor;

(c) the time by when other States including A.P. are likely to get these consignments of these equipments;

(d) whether any enquiry has been made or proposed to be made to penalise the officers responsible for the diversion; and

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b). Yes, Sir, the equipment was diverted to meet urgent requirements in Eastern U.P. Circle. However, before the supply of the diverted equipment could commence, the allocation of the

diverted equipment was restored to all these 11 States and also additional quantities were allotted to all these States.

(c) All States including Andhra Pradesh are likely to get the allotted equipment during the current financial year.

(d) and (e). In view of reply to (b) & (c) above, question does not arise.

#### A 310S and L-1011 Aircraft on Wet Lease

2091. SHRI SONTOSH MOHAN DEV :  
DR. T. SUBBARAMI REDDY :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government have set up any investigation team to enquire into the deal of three Airbus A-310s and two Lockheed L-1011 aircrafts on wet lease from Europe based Caribjet and US based Aero Club;

(b) if so, the details thereof; and

(c) the time by which the said team is likely to submit its report?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). Allegations contained in a newsitem published in The 'The Daily' (Mumbai) about certain aspects of the said wet-lease arrangement of Air India are under verification by the Central Bureau of Investigation. No definite time frame can be indicated at this stage for completion of the verification.

[Translation]

#### Complimentary Card Passes

2092. SHRI JAGDAMBI PRASAD YADAV :  
SHRI BHAKTA CHARAN DAS :

Will the Minister of RAILWAYS be pleased to state the number of complimentary card passes issued during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : The number of Complimentary Card Passes issued during the last 3 years is as under :

1	2	3	4	5
	Category	1994	1995	1996
(i)	Former Members of Parliament	= 1258	1301	1620
(ii)	Arjuna Award Winner, Olympic Medalists and Gold Medalists of Asian and Commonwealth Games	= -	-	318
(iii)	Presidents and Secretaries of National Sports Federations (NSFs) and State Olympic Association (SOAs) affiliated to the Indian Olympic Association (IOA)	= -	-	41

1	2	3	4
(iv)	Recipients of Gallantary Award and widows of winners of Gallantary Awards (Chakra series)	=	352
(v)	Complimentary Card passes at the discretion of Minister of Railways to organisation and individuals	=	186
			323 423

#### Noida-Greater Noida Rail Link

2093. SHRI ASHOK PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to connect NOIDA and Greater NOIDA in Uttar Pradesh with Railway Network;

(b) if so, the details thereof;

(c) whether the survey has been conducted or proposed to be conducted in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (e). A survey has been taken up. Further consideration of the project will be possible once the survey report becomes available.

#### Misleading Advertisement on Doordarshan

2094. SHRI PANKAJ CHOWDHARY :  
DR. RAMKRISHNA KUSMARIA :  
KUMARI UMABHARTI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government are aware of the recent spate of advertisements on television and on other media which give misleading, incomplete and wrong information to the consumers;

(b) whether the Government propose to put a ban on such misleading advertisements;

(c) if not, the details thereof; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d). Telecast/Broadcast of advertisements on Doordarshan and All India Radio is guided by the provisions of the Commercial Code and any advertisement which does not conform to the Code is not allowed on Doordarshan and All India Radio. Whenever complaints and reports on contravention of the code, if any, is received, both Doordarshan and All India Radio take suitable remedial action.

#### Setting up of New Steel Plants

2095. DR. BALIRAM :  
SHRI AMAR PAL SINGH :  
KUMARI UMABHARTI :  
SHRI SATYA DEO SINGH :  
SHRI KACHARU BHAN RAUT :  
SHRI ASHOK PRADHAN :

Will the Minister of STEEL be pleased to state :

(a) whether the Government propose to set up some new public sector big/medium/small steel plants in the country;

(b) if so, the details along with locations thereof, State-wise;

(c) the criteria for selection of any site in the State;

(d) the quantity of steel likely to be increased by setting up of any new steel plant alongwith period thereof;

(e) the expenditure likely to be incurred thereon;

(f) the details of private companies which have been allowed to set up above mentioned steel plants, State-wise, location-wise;

(g) the number of licences issued for setting up steel plants and the facilities have been provided in this regard, and

(h) the number of pending applications for setting up of steel plants and by when these are likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) According to the new industrial policy announced in July, 1991 "Iron & Steel Industry" has been removed from the list of industries reserved for the Public Sector and also exempted from the purview of compulsory licensing. No Industrial Licence is, therefore, required to set up Iron and Steel production/processing facilities, except for certain national restrictions. Entrepreneurs are, therefore, free to set up such facilities anywhere in the country based on their commercial judgement. At present, Union Government do not propose to set up any new greenfield integrated steel producing unit in the country. However, the State Government of Orissa has proposed to set up an integrated steel plant under the name and style of Neelachal Ispat Nigam Ltd., in which some of the Central